

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NDT Trade House Private Limited Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 07-04-2023; Name of IP: Mr. Arun Gajwani; Process Number: 1; Last 5 digit of registration number: 11724

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 170460 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | | | | 92489 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | | | | 91677086 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | | | | 0 | | | | NA |
| 5 | Operational creditors (Workmen) | | | | 0 | | | | NA |
| 6 | Operational creditors (Employees) | | | | 0 | | | | NA |
| 7 | Operational creditors (Government Dues) | | | | 72053420 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | | | | 0 | 0 | | | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 0 | | | 163993455 | 0 | 0 | 0 | |